

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SHAHDARA
DISTRICT, KARKARDOOMA COURTS, DELHI.**

NOTICE

Subject: Declaration of result of interview for engagement of 04 Law Researchers for the Courts of District Judges (Commercial Courts), Shahdara District, Karkardooma Courts, Delhi on purely short-term contractual basis, for financial year 2024-25.

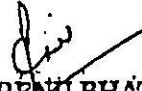
In exercise of the powers conferred by virtue of the Guidelines for Engagement of Law Researchers for District Judges (Commercial Courts) in Delhi, 2023 framed by the Hon'ble High Court of Delhi, and pursuant to the grant of financial approval vide letter No F.6/1/2022-Jud//Suptlaw/1322 dated 05.07.2024 by Government of NCT of Delhi, following 04 (Four) candidates are selected for the post of Law Researchers at Shahdara District, Karkardooma Courts, Delhi:

Sl. No.	Name of Candidate	Enrl. No.	Status
1	Kirti Anand Sharma	D/9219/2022 Dt.28/10/22 B.C.D.	SELECTED
2	Pradyumna Tiwari	D/4113/2024 DT. 16/07/2024	SELECTED
3	Arpit Jain	D/5592/2017 Dt.09/10/2017 B.C.D.	SELECTED
4	Amandeep Singh Tomar	MP/5051/2023 dt. 19.09.2023	SELECTED

Further, following 10 (TEN) candidates are selected and placed in waiting list:

Sl. No.	Name of Candidate	Enrl. No.	Status
1	Eshita Dubey	UP05912/2021 Dt. 22.05.2021	WAITING PANEL
2	Ankush Sharma	D-11592/2022 Dt. 01.12.2022	WAITING PANEL
3	Rishabh Gupta	D/4236/2023 Dt. 22.07.2023	WAITING PANEL
4	Arpit Attri	D/4588/2021 DT. 05.08.2021	WAITING PANEL
5	Anamika Bag	D/2759/2019 Dt.03/07/2019 B.C.D.	WAITING PANEL
6	Smriti Maheshwari	D-2828/2019 Dt. 03/07/2019 B.C.D.	WAITING PANEL
7	Abhishek Khatak	D/5144/22 Dated 03.08.2022	WAITING PANEL
8	Namisha Rehan	D11081/2021 Dtd 07.12.2021	WAITING PANEL
9	Prateek Rai	MP/282/2022, Dt.08/02/22 Bar Council of MP, Jabalpur	WAITING PANEL
10	Aditya Bajaj	D-6924/2023 dtd-11.08.2023	WAITING PANEL

The selected candidates are directed to report the Branch In-charge, General Branch, Shahdara District, Porta Cabins, 3rd Floor, Near Court No. 01, Karkardooma Courts, Delhi for completion of codal formalities uptill 25/10/2024.


(RENU BHATNAGAR)
Principal District & Sessions Judge (Shahdara),
Karkardooma Courts, Delhi




No. ~~8749~~ - 8757 /General/Rectt. Law Researcher/SHD/2024

Dated: 15/10/2024.

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi;
2. The Principal District & Sessions Judges (All Districts), Delhi/New Delhi.
3. The Principal Judge, Family Courts (HQs), Dwarka Court Complex.
4. The Hony. Secretary of Bar Associations, Delhi High Court and all District Courts, Delhi/New Delhi with the request to get affix the Notice on Notice Boards.
5. The Website Committee, Karkardooma Courts/ Tis Hazari Courts to upload the same on the official website of this Office.
6. The/Sr. A.O/DDO, Accounts Branch, Shahdara District, Karkardooma Courts, Delhi.
7. The A.O. (Judl.)/Branch Incharge, Administration Branch, Judicial Branch, Shahdara District, Karkardooma Courts, Delhi.
8. The Branch Incharge(s), Care Taking Branch of all Districts with the directions to affix the Notice on Notice Boards their respective district.
9. PS to the Ld. Principal District & Sessions Judge, Shahdara.


(RENU BHATNAGAR)
Principal District & Sessions Judge (Shahdara)
Karkardooma Courts, Delhi